

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

ORIGINAL APPLICATION NO.060/01105/2017

Chandigarh, this the 3rd day of May, 2018

...

CORAM: HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)

...

Smt. Urmil Luthra, aged 58 years, W/o Sh. Mahesh Kumar, APM Mail, Gurgaon Head Office, Gurgaon, R/o 476/7, Partap Nagar, Gurgaon (Har.).

....APPLICANT

(Present: Mr. Akash Vashisht, Advocate.)

VERSUS

1. Union of India through the Secretary, Ministry of Communication, Department of Post, Sanchar Bhawan, New Delhi.
2. The Chief Post Master General, Haryana Circle, Ambala.
3. The Superintendent of Post Offices, Gurugram Division, Gurugram (Har.).

....RESPONDENTS

(Present: Mr. Ram Lal Gupta, Advocate.)

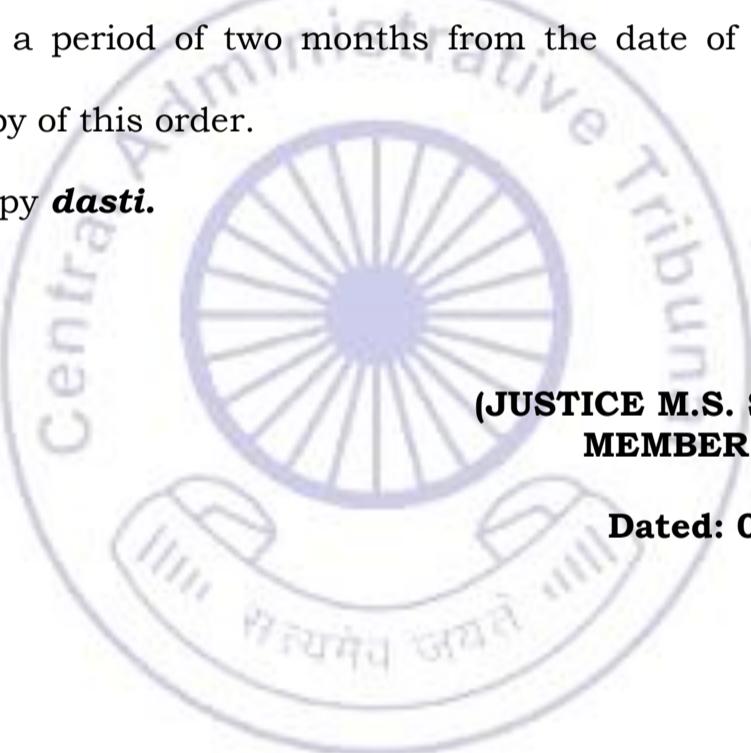
ORDER (Oral)

HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J):-

The main contention of learned counsel, at this stage, is that, although the applicant has moved representations dated 09.08.2017, 25.07.2017, 17.07.2017 and 04.07.2017 (Annexure A-5 colly), for redressal of her grievances, but no decision has yet been taken by the Competent Authority, particularly when the applicant is totally physically unfit and bed ridden.

Having heard the learned counsel for the parties, having gone through the record with their valuable assistance, after considering the entire matter and without expressing any opinion on merits, lest it may prejudice the case of either side, during the course of further consideration of the matter, the main instant Original Application is disposed of with the direction to The Superintendent of Post Offices, (respondent no.3) to sympathetically consider and decide the indicated representations, by passing a speaking & reasoned order and in accordance with law, within a period of two months from the date of receipt of a certified copy of this order.

Copy ***dasti***.

The seal of the Central Administrative Tribunal is a circular emblem. It features a purple Ashoka Chakra (24-spoked wheel) in the center. The outer ring contains the text "Central Administrative Tribunal" in English and "संघ विधिवाली न्यायालय" in Hindi. Below the seal, the name of the member is written.

(JUSTICE M.S. SULLAR)
MEMBER (J)

Dated: 03.05.2018.

rishi'